

these schools during the last three years is as under:—

Year	Annual Grant
1971-72 . . .	Rs. 4,03,66,000
1972-73 . . .	Rs. 5,61,44,000
1973-74 . . .	Rs. 6,59,56,000

(c) Yes, Sir. To meet the demand, it is proposed to open 12 new Kendriya Vidyalayas during 1974-75.

Demand and Supply of Milk in Delhi

6738. SHRI D. B. CHANDRA GOWDA: Will the Minister of AGRICULTURE be pleased to state:

(a) the position of demand and supply of milk in Delhi;

(b) whether four projects have been sanctioned in Gurgaon, Karnal, Meerut and Bikaner to augment the supply of milk in Delhi; and

(c) if so, the facts regarding the position of demand and supply of milk in Delhi on completion of these projects?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI B. P. MAURYA): (a) It has been estimated that the demand for liquid milk in Delhi is around .7 lakh litres daily and these figures may be valid upto 1976. In addition to the supplies by private channels, the Delhi Milk Scheme is at present supplying 3 lakh litres of milk daily utilising 100 per cent of its installed capacity. It is currently engaged in the process of increasing its installed capacity to 3.75 lakhs litres daily and the expansion will be completed in about 3 months' time from now. That would cater for app. 54 per cent of the capital's requirements.

(b) Four Intensive Cattle Development Projects were sanctioned in 1967-68, in Karnal, Gurgaon (Haryana), Meerut (UP) and Bikaner (Rajasthan) which form the milk shed of the Delhi Milk Scheme. These are intended to augment production of milk so that increased quantity of milk is available to Delhi.

(c) It is not possible to make a precise estimate of the contribution of the I. C. D. P. in the augmentation of milk production and availability of milk to the Delhi Milk Scheme as a result thereof. However, it is believed that the projects are making and will be able to make further contribution towards this objective.

It is proposed to set up a second (recombined milk dairy) in Delhi with a handling capacity of 4 lakh litres and it is expected to commence production towards the end of 1974. The second dairy, along with the expanded existing dairy, will be able to market 7.75 lakh litres of milk every day thereby meeting the entire requirement of the capital.

Cooperative and Collective Farming to check Fragmentation of Land

6739. SHRI DHARNIDHAR DAS: Will the Minister of AGRICULTURE be pleased to state:

(a) whether allotment of surplus land after enactment of land ceiling legislation would lead to further fragmentation of land rendering individual land holding quite uneconomic and agriculture unfit for planned economy; and

(b) if so, whether Government propose to consider nationalisation of land to facilitate planning and modernisation of agriculture through co-operative or collective farming?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) Allotment of surplus land need not neces-

arily render land holdings quite un-economic or agriculture unfit for planned economy.

(b) While there is no proposal for nationalisation of land, Government does encourage co-operative farming on voluntary basis.

Concession to S.C. Students in I.I.T., New Delhi

6740. SHRI B. S. BHAURA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether the Scheduled Caste students of the Indian Institute of Technology, New Delhi have not yet been given the concessions promised to them at the time of admission; and

(b) if so, the reason therefor, and steps taken in this regard?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) and (b). The Scheduled Caste and Scheduled Tribe students admitted to the Indian Institute of Technology, Delhi in the current academic year have been given the concessions as advertised.

Government have also decided to increase the value of post-matric scholarships for Scheduled Caste and Scheduled Tribe students by 50 per cent from 1st April, 1974. A higher value is under consideration for students pursuing professional and technical courses which will be effective from next academic session.

Orders with Rumania for Coastal Ships

6741. SHRI R. S. PANDEY: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government have placed orders with Rumania for 10 coastal ships; and

(b) if so, the facts thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI PRANAB KUMAR MUKHERJEE): (a) Government of India do not generally acquire ships. The Shipping Corporation of India Ltd. (4 ships) the Mogul Line Ltd. (5 ships) and Chowgule Steamships Ltd. (One ship) placed orders in Rumania in October 1969 for 10 Coastal ships.

(b) The ships are of 18,000 DWT (about 10,000 GRT) each. The price settled was Rs. 2.37 crores per vessel (fixed). The ships were to be delivered between December 1972 and December 1975. Subsequently, in the latter half of 1971, the Rumanian Shipyard stated that they were not in a position to supply these ships unless the price was re-negotiated. A settlement was reached and an increase of about 25 per cent in the price of each ship was given. A revised schedule of deliveries was also agreed upon. The Rumanian Shipyard has now again asked for further increase in the price of all the ten ships. So far only two ships (one to SCI—One to Mogul Line) have been delivered after the due date.

Parents Teachers Association in H.S. School, Delhi

6742. SHRI AMBESH. Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to refer to the reply given to Unstarred Question No. 7000 on the 16th April, 1973 regarding Parents Teachers Association in Higher Secondary Schools, Delhi and state:

(a) the amount collected in the Parents Teachers Association Fund during the last three years, year-wise in Government Boys Higher Secondary School No. 3, Sarojini Nagar, New Delhi, and

(b) the items on which the above money have been spent?